

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2225
ANSWERED ON:07.12.2011
NOTICE TO TELECOM OPERATORS
Venugopal Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has issued/proposes to issue notices to old as well as new operators for failing to meet the roll out obligations;
- (b) if so, the details thereof alongwith the names of the telecom operators;
- (c) whether the Government has received responses from them;
- (d) if so, the details thereof, operator-wise; and
- (e) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILI ND DEORA)

(a)&(b) Madam, in last one year demand notices for imposition of Liquidated Damages (LD) have been issued to 124 Licensees (18 telecom operators) for failing to meet the 1st year roll out obligations within stipulated timeframe. In addition to imposition of LD, show cause notices for termination of the license have been issued to 16 licensees (7 telecom operators) for violation of the rollout obligation conditions. It is proposed to issue the notices to other licensees also after completion of the examination of compliance of rollout obligations. Lists of the operators to whom notices have been during the last one year are attached as Annexure-I & II.

(c)to(e) Responses of the licensees against 15 show cause notices from 7 telecom operators for termination of license have been received and action if any, is proposed to be taken after completion of examination as per license conditions. For 16th show cause notice, the due date for reply is still not over. List of the operators from whom responses of notices have been received is attached as Annexure-II.